

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/57(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

| | |
|------------------|-----------------------------------|
| IN THE MATTER OF | EXCELLENT DEALCOM PRIVATE LIMITED |
| UNDER SECTION | SEC. 230-232, SEC 234 |

Appearances (via video conferencing/physically)

Mr. Prasun Mukherjee, Adv. : For Petitioner
Mr. Deepak Agarwal, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Post this matter on **17/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**